

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-324**  
IB-1066(ND)/2020

**IN THE MATTER OF:**

Devinder Yadav & Ors

Vs.

GRJ Distributors and Developers Private Limited

....APPLICANT/PETITIONER

.....RESPONDENT

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 17.09.2021**

**CORAM:**

**SHRI P.S.N PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. Mr. Piyush Singh, Adv. Ms. Aditi Sinha, Adv. Ms. Tanya Kanojia


For the Respondent

: Mr. Vivek Kohli Senior Advocate with Mr. Purbhasha Panda & Mr. Aman Anand Advocates

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 02.11.2021.

  
**(Madhu Narula)**  
**Court Officer**